

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 228 OF 2016 &
IA NOS. 491, 492 & 645 OF 2016**

Dated: 4th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Mukund V. Bhandare Appellant(s)
Vs.
Bureau of Energy Efficiency & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

Counsel for the Respondent(s) : Ms. Kanika Tandon for R-1

ORDER

Issue fresh dasti notice to Respondent No.2.

List the matter on 15.02.2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt